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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 25119-25142 /Genl./West/THC/2024

Dated 12/8/24

Sub.- Compliance in terms of Orders passed in Crl. Appeal 736/2008 titled State Vs Tarif Singh by Hon'ble Justice Vipin Sanghi, Crl.M.A. 15923/2023 in Crl.A. 736/2008 titled State Vs Tarif Singh by Hon'ble Justice Dinesh Kumar Sharma and in W.P. (C) 6082/2019 titled as Karan S Thukral Vs The District & Sessions Judge and others by Hon'ble Ms. Justice Manmeet Singh Arora.

Forwarded copy of Letter No. 1/RR/South-East/Saket, New Delhi Dated 04.04.2024 along with its enclosures i.e. Annexure 'A' (Record of 272 consigned Files of NI Act for the year 2013) & Annexure 'B' (Record of 260 Traffic Challans) received, on the subject cited above, from from Sh. Lovleen, Ld. Additional Sessions Judge - 03/Ld. Officer Incharge, Record Rooms, South-East District, Saket Courts Complex, New Delhi, information related to the pendency of Appeal/Revision, if any, of the Cases mentioned in Annexure 'A' (Record of 272 consigned Files of NI Act for the year 2013) & Annexure 'B' (Record of 260 Traffic Challans) be sent to the Official E-Mail ID : [rrse.ddc@gov.in](mailto:rrse.ddc@gov.in) of Record Room, South-East District, Saket Courts Complex, New Delhi within 30 days so that the relevant records pertaining to such pending Appeal/Revision may not be weeded out. If no reply is received within the stipulated time, it may be presumed that there is no Appeal/Revision is pending of the Cases mentioned in Annexure 'A' (Record of 272 consigned Files of NI Act for the year 2013) & Annexure 'B' (Record of 260 Traffic Challans) and weeding out/destruction process of these files will be initiated, for information and compliance/necessary action to:-

1. All the Ld. Judicial Officers of Delhi Higher Judicial Services dealing with Criminal Matters, West District, Tis Hazari Courts, Delhi with the request to download Annexure 'A' and Annexure 'B' from the Centralized Website of District Courts Delhi or LAYERS.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Official to upload the same on Centralized Website of District Courts Delhi as well as on the Website of West District.
3. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi with the request to download Annexure 'A' and Annexure 'B' from the Centralized Website of District Courts Delhi or LAYERS.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.

  
(Ajay Gupta)

District Judge (Commercial Court) -05/  
Officer Incharge General Branch,  
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

Email

General Branch West DDC

**Fwd: COMPLINCE IN TERMS OF ORDER PASSED IN CRL. APPEAL NO.736/2008 SV  
TARIF SINGH**

**From :** VIKAS BHARDWAJ <pdj-west@ddc.nic.in> Wed, Jul 24, 2024 06:36 PM  
**Subject :** Fwd: COMPLINCE IN TERMS OF ORDER PASSED IN CRL. APPEAL NO.736/2008 SV TARIF SINGH 1 attachment  
**To :** General Branch West DDC <generalbrwt.ddc@gov.in>

**From:** "AMARSINGH MEWATI" <ribrse.ddc@ddc.nic.in>  
**To:** "PDJ Office HQ" <pdj-central@ddc.nic.in>, "Viresh Panwar" <pdj-east@ddc.nic.in>, "PDJ Office New Delhi District" <pdj-newdelhi@ddc.nic.in>, "Ram Janma Prasad" <pdj-north@ddc.nic.in>, "PDJ Office North East" <pdj-northeast@ddc.nic.in>, "PDJ OFFICE NORTH WEST ROHINI" <pdj-northwest@ddc.nic.in>, "PS to PDJ CUM SPL JUDGE CBI RADC" <pdj-racc@ddc.nic.in>, "Tilak Raj" <pdj-shahdara@ddc.nic.in>, "RAM SINGH" <pdj-south@ddc.nic.in>, "Secretariat to Pr Distt and SJ" <pdj-southwest@ddc.nic.in>, "VIKAS BHARDWAJ" <pdj-west@ddc.nic.in>  
**Sent:** Tuesday, July 23, 2024 3:26:29 PM  
**Subject:** COMPLINCE IN TERMS OF ORDER PASSED IN CRL. APPEAL NO.736/2008 SV TARIF SINGH

Respected Sir/Madam,

Please find an attachment for information and necessary action.

Thanking You,

Yours Faithfully  
R&I Branch,  
South East District  
Saket Courts Complex  
New Delhi

— **ALL DISTRICT COURT TIS HAZARI HQ.pdf**  
6 MB

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, SOUTH-EAST**  
**DISTRICT, SAKET COURTS COMPLEX, NEW DELHI**

No. ....1/.... RR/South-East/Saket, New Delhi  
To,

Dated.....04/04/24

All Ld. Principal District & Sessions Judge, Tis Hazari Court (HQ)/West District THC/North-West Rohini/North District Rohini/East District KKD/North-East District KKD/South District Saket Court Complex/Shahadra District KKD/South-West Districts Dwarka/Rouse Avenue District/Patiala House Courts District.

**Sub. Compliance in terms of Orders passed in Crl. Appeal 736/2008 titled State Vs Tarif Singh by Hon'ble Justice Vipin Sanghi, Crl. M.A. 15923/2023 in Crl. A. 736/2008 titled State Vs Tarif Singh by Hon'ble Justice Dinesh Kumar Sharma and in W.P(C) 6082/2019 titled as Karan S Thukral Vs The District & Sessions Judge and others by Hon'ble Ms. Justice Manmeet Pritam Singh Arora.**

R/Sir/Madam,

I wish to inform your goodself that the record of 272 consigned files of NI Act for the year 2013 as per attached Annexure 'A' and 260 Traffic Challans as per attached Annexure 'B' are ready to be weeded out/destruction.

It is therefore, requested that the concerned may please be instructed to circulate the enclosed list to the Appellate courts of your good self's district giving 30 days time to find out if any Appeal/Revision in respect of the matters shown in (Annexures 'A' & 'B'), is pending and send reply on email id. [rse.ddc@gov.in](mailto:rse.ddc@gov.in) so that the relevant records pertaining to such pending appeal/revision may not be weeded out.

If no reply is received within the stipulated time, it may be assumed that no Appeal/Revision is pending and weedingout/destruction process of these files will be initiated.

This issues with the prior approval of Ld. Principal District and Sessions Judge, South East District, New Delhi.


With regards.



(Lovleen)

ASJ 03/Officer In-Charge  
Record Room, SE District  
Saket, New Delhi

**Encl: Annexure as attached**

Prepared by Ms. Mandira Manna, JA 

E.C. 39624000

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, SOUTH-EAST**  
**DISTRICT, SAKET COURTS COMPLEX, NEW DELHI**

No. ....|...|... RR/South-East/Saket, New Delhi

Dated.....04|04|24

To,

All Ld. Principal District & Sessions Judge, Tis Hazari Court (HQ)/West District THC/North-West Rohini/North District Rohini/East District KKD/North-East District KKD/South District Saket Court Complex/Shahadra District KKD/South-West Districts Dwarka/Rouse Avenue District/Patiala House Courts District.

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This issues with the prior approval of Ld. Principal District and Sessions Judge, South East District, New Delhi.


With regards.



(Lovleen)

ASJ 03/Officer In-Charge  
Record Room, SE District  
Saket, New Delhi

**Encl: Annexure as attached**

Prepared by Ms. Mandira Manna, JA 

E.C. 39624000



N/S

## LIST OF N.I.ACT FILES FOR WEEDING OUT/DESTRUCTION 3RD APPEAL

SR. NO.	CT NO.	POLICE STATION	UNDER SECTION	TITLE	GOS NO.	DOD
1	3981/13	OIA	138 N.I.ACT	BAL VS. ANURAG SHARMA	2245/13	25.11.2013
2	3980/13	OIA	138 N.I.ACT	BAL VS. P. SINGH	2246/13	25.11.2013
3	3968/13	OIA	138 N.I.ACT	BAL VS. M/S M.P.ALUMINIUM CENTER	2247/13	25.11.2013
4	3962/13	OIA	138 N.I.ACT	BAL S. SUNNY KAUSHIK	2248/13	25.11.2013
5	3990/13	OIA	138 N.I.ACT	BAL VS. PROGRESSIVE TIME PLANNER PVT. LTD.	2249/13	25.11.2013
6	3983/13	OIA	138 N.I.ACT	BAL VS. GAURAV KHURANA	2250/13	25.11.2013
7	3982/13	OIA	138 N.I.ACT	BAL VS. SANJEEV KUMAR MAVI	2251/13	25.11.2013
8	3989/13	OIA	138 N.I.ACT	BAL VS. GOPAL KISHORE GUPTA	2252/13	25.11.2013
9	3987/13	OIA	138 N.I.ACT	BAL VS. M/S AMBIKA ADVERTISING AGENCY	2253/13	25.11.2013
10	3966/13	OIA	138 N.I.ACT	BAL VS. JITESH KUMAR	2254/13	25.11.2013
11	3991/13	OIA	138 N.I.ACT	BAL VS. JITESH KUMAR TIWARI	2255/13	25.11.2013
12	3973/13	OIA	138 N.I.ACT	BAL VS. K.MOYNIHAN	2256/13	25.11.2013
13	3974/13	OIA	138 N.I.ACT	BAL VS. M/S AKANSHA ENTERPRISES	2257/13	25.11.2013
14	3974/13	OIA	138 N.I.ACT	BAL VS. M/S ICONS VACATIONS PVT. LTD.	2258/13	25.11.2013
15	3988/13	OIA	138 N.I.ACT	BAL VS. RANJIT SINGH	2259/13	25.11.2013
16	3977/13	OIA	138 N.I.ACT	BAL VS. INDRAMANI GOGOI	2260/13	25.11.2013
17	3978/13	OIA	138 N.I.ACT	BAL VS. MANISH JUYAL	2261/13	25.11.2013
18	3975/13	OIA	138 N.I.ACT	BAL VS. NAGESHWAR SAH	2262/13	25.11.2013
19	5674/13	OIA	138 N.I.ACT	G.N.ENTERPRISES VS. NAND KISHORE	2263/13	25.11.2013
20	5458/13	N.F.C	138 N.I.ACT	TTSL VS. NEW AGE DECORATION PVT. LTD.	2264/13	25.11.2013
21	98/13	OIA	138 N.I.ACT	BHARTI AIRTEL LIMITED VS. BRIJESH TYAGI	2265/13	25.11.2013
22	97/13	OIA	138 N.I.ACT	BHARTI AIRTEL VS. SATYA PRAKASH YADAV	2266/13	25.11.2013
23	96/13	OIA	138 N.I.ACT	BHARTI AIRTEL LIMITED VS. KAPIL SURI	2267/13	25.11.2013
24	106/13	OIA	138 N.I.ACT	BHARTI AIRTEL VS. NAMITA SHARMA	2268/13	25.11.2013
25	105/13	OIA	138 N.I.ACT	BHARTI AIRTEL VS. SHAMENDAR S JAIN	2269/13	25.11.2013
26	103/13	OIA	138 N.I.ACT	BHARTI AIRTEL VS. NAND KISHORE	2270/13	25.11.2013
27	4947/13	OIA	138 N.I.ACT	BHARTI AIRTEL VS. RUPENDER SINGH	2271/13	25.11.2013
28	590/13	KALKAJI	138 N.I.ACT	KRISHI RASAYAN EXPORTS PVT. LTD. VS. S.S.RAO	2272/13	25.11.2013
29	4946/13	KALKAJI	138 N.I.ACT	KRISHI RASAYAN EXPORTS PVT. LTD. VS. MISHRI LAL SINGHRTIYA	2273/13	25.11.2013
30	1250/13	KALKAJI	138 N.I.ACT	KRISHI RASAYAN EXPORTS PVT. LTD. VS. DEEPAK KUMAR	2274/13	25.11.2013
31	3986/13	OIA	138 N.I.ACT	BAL VS. ASHOK KUMAR	2274/13	25.11.2013

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32	1031/13	G.K.	138 N.I.ACT	MANOJ KUMAR RAI VS. SHOURYA HOUSING LTD.	2275/13	25.11.2013
33	1027/13	G.K.	138 N.I.ACT	MANOJ KUMAR RAI VS. SHOURYA HOUSING LTD.	2276/13	25.11.2013
34	1030/13	G.K.	138 N.I.ACT	RAI KUMARI RAI VS. SHOURYA HOUSING LTD.	2277/13	25.11.2013
35	1029/13	G.K.	138 N.I.ACT	RAJ KUMARI RAI VS. SHOURYA HOUSING LTD.	2278/13	25.11.2013
36	1036/13	G.K.	138 N.I.ACT	ADITI JAIN VS. SHOURYA HOUSING LTD.	2279/13	25.11.2013
37	1026/13	G.K.	138 N.I.ACT	RAJ KUMARI RAI VS. SHOURYA HOUSING LTD.	2280/13	25.11.2013
38	1028/13	G.K.	138 N.I.ACT	RAJKUMARI RAI VS. SHOURYA HOUSING LTD.	2281/13	25.11.2013
39	1037/13	G.K.	138 N.I.ACT	VINAY RAI VS. SHOURYA HOUSING LTD.	2282/13	25.11.2013
40	2068/13	R.K.PURAM	138 N.I.ACT	IREDA VS. M/S VENKATESWAR SPONGE AND POWER P.LTD.	2283/13	25.11.2013
41	763/13	OIA	138 N.I.ACT	VODAFONE VS. S.K.GOEL	2284/13	25.11.2013
42	3232/13	OIA	138 N.I.ACT	VODAFONE VS. RAMENDAR PRATAP	2285/13	25.11.2013
43	3230/13	OIA	138 N.I.ACT	VODAFONE VS. PARSHANT SHARMA	2286/13	25.11.2013
44	3250/13	OIA	138 N.I.ACT	VODAFONE VS. SURJINDER KAUR	2287/13	25.11.2013
45	3248/13	OIA	138 N.I.ACT	VODAFONE VS. SANDEEP KUMAR	2288/13	25.11.2013
46	3235/13	OIA	138 N.I.ACT	VODAFONE VS. ASHOK KUMAR	2289/13	25.11.2013
47	3244/13	OIA	138 N.I.ACT	VODAFONE VS. KUNDAN SINGH	2290/13	25.11.2013
48	3253/13	OIA	138 N.I.ACT	VODAFONE VS. AARTI BAWA	2291/13	25.11.2013
49	4351/13	OIA	138 N.I.ACT	HUTCHISON VS. NARAYAN JAYALAXMI	2292/13	25.11.2013
50	1738/13	KALKAJI	138 N.I.ACT	KRISHI RASAYAN EXPORTS PVT. LTD. VS BODHA RAMA KRISHNA REDDY	2293/13	25.11.2013
51	3456/13	OIA	138 N.I.ACT	VODAFONE VS. RAKESH SHARMA	2294/13	25.11.2013
52	3477/13	OIA	138 N.I.ACT	VODAFONE VS. DEVENDER SECURITY SERVICES	2295/13	25.11.2013
53	3465/13	OIA	138 N.I.ACT	VODAFONE VS. MEHTAB AHMD	2296/13	25.11.2013
54	3472/13	OIA	138 N.I.ACT	VODAFONE VS. MONCY ALEXANDER	2297/13	25.11.2013
55	3486/13	OIA	138 N.I.ACT	VODAFONE VS. NARINDER PAL	2298/13	25.11.2013
56	3483/13	OIA	138 N.I.ACT	VODAFONE VS. KULDEEP BHARDWAJ	2299/13	25.11.2013
57	3480/13	OIA	138 N.I.ACT	VODAFONE VS. GAUTAM BISWAS	2300/13	25.11.2013
58	3473/13	OIA	138 N.I.ACT	VODAFONE VS. SURENDER SINGH JHAJHARIA	2301/13	25.11.2013
59	3484/13	OIA	138 N.I.ACT	VODAFONE VS. TAHIR CHAUDHARY	2302/13	25.11.2013
60	3467/13	OIA	138 N.I.ACT	VODAFONE VS. BAL MUKUND	2303/13	25.11.2013
61	3481/13	OIA	138 N.I.ACT	VODAFONE VS. RAHUL JAIN	2304/13	25.11.2013
62	3457/13	OIA	138 N.I.ACT	VODAFONE VS. ALICE DANLA	2305/13	25.11.2013
63	3459/13	OIA	138 N.I.ACT	VODAFONE VS. SANJEEV DUBEY	2306/13	25.11.2013
64	3466/13	OIA	138 N.I.ACT	VODAFONE VS. NISHAN KUMARI TIWARI	2307/13	25.11.2013
65	3460/13	OIA	138 N.I.ACT	VODAFONE VS. RITU RANA	2308/13	25.11.2013
66	3476/13	OIA	138 N.I.ACT	VODAFONE VS. JAI	2309/13	25.11.2013
67	3479/13	OIA	138 N.I.ACT	VODAFONE VS. SHER PAL SINGH	2310/13	25.11.2013
68	3468/13	OIA	138 N.I.ACT	VODAFONE VS. SANJAY KUMAR	2311/13	25.11.2013
69	3471/13	OIA	138 N.I.ACT	VODAFONE VS. NEHA NADUNGHADI	2312/13	25.11.2013

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70	4344/13	OIA	138 N.I.ACT	VODAFONE VS. SANJAY KUMAR VASHISHT	2313/13	25.11.2013
71	3482/13	OIA	138 N.I.ACT	VODAFONE VS. SUDHIR KUMAR	2314/13	25.11.2013
72	757/13	OIA	138 N.I.ACT	VODAFONE VS. YOGESH KASHYAP	2315/13	25.11.2013
73	767/13	OIA	138 N.I.ACT	HEMSL VS. NIKHIL SONI	2316/13	25.11.2013
74	3464/13	OIA	138 N.I.ACT	VODAFONE VS. KRISHNA GOPAL	2317/13	25.11.2013
75	1687/13	KALKAJI	138 N.I.ACT	KRISHI RASAYAN EXPORTS PVT.LTD. VS. E. KRISHNAN MURTHY	2318/13	25.11.2013
76	1742/13	KALKAJI	138 N.I.ACT	KRISHI RASAYAN EXPORTS PVT. LTD. VS. VIRENDER YADAV	2319/13	25.11.2013
77	4182/13	OIA	138 N.I.ACT	BAL VS. SATYAVEER SINGH	2320/13	25.11.2013
78	4233/13	OIA	138 N.I.ACT	BAL VS. ASHOK KUMAR	2321/13	25.11.2013
79	4180/13	OIA	138 N.I.ACT	BTVL VS. AKHILESH KUMAR	2322/13	25.11.2013
80	4179/13	OIA	138 N.I.ACT	BTVL VS. MARK KHARE	2323/13	25.11.2013
81	319/13	SANGAM VIHAR	138 N.I.ACT	MANOK KUMAR VS. BHONDU	2324/13	25.11.2013
82	4775/13	OIA	138 N.I.ACT	BAL VS. ARYAN CARGO EXPORTSPVT. LTD.	2325/13	25.11.2013
83	4733/13	OIA	138 N.I.ACT	BAL VS. PRAHALAD KUMAR	2326/13	25.11.2013
84	4252/13	OIA	138 N.I.ACT	BAL VS. SANJAY SINHA	2327/13	25.11.2013
85	5056/13	KALKAJI	138 N.I.ACT	KRISHI RASAYAN EXPORTS PVT. LTD. VS. MAHINDER PAL	2328/13	25.11.2013
86	1159/13	BADARPUR	138 N.I.ACT	PRADEEP KUMAR SINGH VS. BABLOO GUPTA	2329/13	25.11.2013
87	3458/13	OIA	138 N.I.ACT	VODAFONE VS. DHANANJAY SINGH	2330/13	25.11.2013
88	6112/13	H.N.DIN	138 N.I.ACT	YOGINDER DHAKA VS. M/S RESICOM INFRATECH PVT. LTD.	2331/13	25.11.2013
89	2103/13	OIA	138 N.I.ACT	VODAFONE VS. GAURAV WADHERA	2332/13	25.11.2013
90	4698/13	OIA	138 N.I.ACT	BAL VS. M/S NAVJOT WORLD TOURS AND TRAVELS	2333/13	25.11.2013
91	1438/13	OIA	138 N.I.ACT	BAL VS. PRADEEP KUMAR	2334/13	25.11.2013
92	4702/13	OIA	138 N.I.ACT	BAL VS. VIJAY RANA AND VIJAY SINGH	2335/13	25.11.2013
93	1498/13	OIA	138 N.I.ACT	BAL VS. SUSHILA JAIN	2336/13	25.11.2013
94	1522/13	OIA	138 N.I.ACT	BAL VS. M/S TIME SEJWAL CABLE NETWORK	2337/13	25.11.2013
95	1479/13	OIA	138 N.I.ACT	BAL VS. RINKOO GULATI	2338/13	25.11.2013
96	1456/13	OIA	138 N.I.ACT	BAL VS. M/S AN. ENTERPRISES	2339/13	25.11.2013
97	1457/13	OIA	138 N.I.ACT	BAL VS. M/S RELIER WEALTH MANAGEMENT PVT. LTD.	2340/13	25.11.2013
98	1458/13	OIA	138 N.I.ACT	BHARTI AIRTEL LIMITED VS. M/S A.N. ENTERPRISES	2341/13	25.11.2013
99	1434/13	OIA	138 N.I.ACT	BHARTI AIRTEL LIMITED VS. AJAY KUMAR	2342/13	25.11.2013
100	1100/13	N.F.C	138 N.I.ACT	TATA TELE SERVICES VS. M/S ESSAR FASTNERS	2343/13	25.11.2013
101	4062/13	N.F.C	138 N.I.ACT	TATA TELE SERVICES VS. SNEHA YADAV	2344/13	25.11.2013
102	1096/13	N.F.C	138 N.I.ACT	TATA TELE SERVICES VS. N. SAHOTA	2345/13	25.11.2013
103	2080/13	N.F.C	138 N.I.ACT	TATA TELE SERVICES VS. AMIT SAHANI	2346/13	25.11.2013
104	2077/13	N.F.C	138 N.I.ACT	TATA TELE SERVICES LIMITED VS. KHUSHI TOURS AND TRAVELS	2347/13	25.11.2013
105	2078/13	N.F.C	138 N.I.ACT	TATA TELE SERVICES LIMITED VS. A. SHARMA	2348/13	25.11.2013
106	3222/13	N.F.C	138 N.I.ACT	TATA TELE SERVICES LIMITED VS. ANKUR ANANDA	2349/13	25.11.2013
107	231/13	N.F.C	138 N.I.ACT	TATA TELE SERVICES LIMITED VS. SANJAY KUMAR YADAV	2350/13	25.11.2013

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108	4063/13	N.F.C	138 N.I.ACT	TATA TELE SERVICES LIMITED VS. VARUN KUMAR	2351/13	25.11.2013
109	3796/13	N.F.C	138 N.I.ACT	TATA TELE SERVICES LIMITED VS. M/S JAI SHREE BALAJI INFRATECH	2352/13	25.11.2013
110	2813/13	N.F.C	138 N.I.ACT	TATA TELE SERVICES LIMITED VS. M/S INDRAPRASTHA INSTITUTE OF ENGINEERING	2353/13	25.11.2013
111	1606/13	N.F.C	138 N.I.ACT	TATA TELE SERVICES LIMITED VS. BHARTIYA INSTITURE OF PLANNING	2354/13	25.11.2013
112	2758/13	N.F.C	138 N.I.ACT	TATA TELE SERVICES LIMITED VS. NARESH KUMAR	2355/13	25.11.2013
113	5453/13	N.F.C	138 N.I.ACT	TATA TELE SERVICES LIMITED VS. M/S COACT LEASING	2356/13	25.11.2013
114	2055/13	OIA	138 N.I.ACT	BAL VS. SHANKAR ARNIMESS	2357/13	25.11.2013
115	1104/13	OIA	138 N.I.ACT	BAL VS. MANOJ KUMAR CHAURASIA	2358/13	25.11.2013
116	2058/13	OIA	138 N.I.ACT	BAL VS. IRFAN PASHA	2359/13	25.11.2013
117	2172/13	OIA	138 N.I.ACT	BAL VS. R.K.INTERNATIONAL	2360/13	25.11.2013
118	1435/13	OIA	138 N.I.ACT	BAL VS. BIJENDER SINGH BEJWAL	2361/13	25.11.2013
119	771/13	OIA	138 N.I.ACT	HEMSL VS. KIRAN SHARMA	2362/13	25.11.2013
120	1584/13	N.F.C	138 N.I.ACT	TTSL VS. ANJANA KALRA	2363/13	25.11.2013
121	1596/13	N.F.C	138 N.I.ACT	TTSL VS. ANJANA KALRA	2364/13	25.11.2013
122	1581/13	N.F.C	138 N.I.ACT	TTSL VS. RAVINDER KUMAR	2365/13	25.11.2013
123	1591/13	N.F.C	138 N.I.ACT	TTSL VS. NEERAJ DHINGRA	2366/13	25.11.2013
124	1602/13	N.F.C	138 N.I.ACT	TTSL VS. MINATI DEVI	2367/13	25.11.2013
125	4407/13	N.F.C	138 N.I.ACT	TTSL VS. SURESH KUMAR SUMAY	2368/13	25.11.2013
126	4409/13	N.F.C	138 N.I.ACT	TTSL VS. ASHOK KUMAR	2369/13	25.11.2013
127	1590/13	N.F.C	138 N.I.ACT	TTSL VS. DHIMAN BARDHAN	2370/13	25.11.2013
128	5579/13	OIA	138 N.I.ACT	M/S SIMI TRONICS SEMICONDUCTORS VS. H.K.SHARMA	2371/13	25.11.2013
129	5581/13	OIA	138 N.I.ACT	M/S SIMI TRONICS SEMICONDUCTORS VS. GANESHWAR	2372/13	25.11.2013
130	5695/13	C.R.PARK	138 N.I.ACT	M/S HOME WORLD VS. RAKHEE SEN	2373/13	25.11.2013
131	5665/13	OIA	138 N.I.ACT	M/S SIMI TRONICS SEMICONDUCTORS VS. RAJA DAS	2374/13	25.11.2013
132	1319/13	OIA	138 N.I.ACT	VODAFONE VS. YOGENDER SINGH	2375/13	25.11.2013
133	3810/13	OIA	138 N.I.ACT	BAL VS. MUKTI KANTA BANK	2376/13	25.11.2013
134	3811/13	OIA	138 N.I.ACT	BAL VS. SAURAV SINGH RATHORE	2377/13	25.11.2013
135	4305/13	OIA	138 N.I.ACT	BAL VS. AKHILESH KUMAR JHA	2378/13	25.11.2013
136	4304/13	OIA	138 N.I.ACT	BAL VS. DEEPAK PANDEY	2379/13	25.11.2013
137	3731/13	SARITA VIHAR	138 N.I.ACT	MILAN KUMAR VS. E NANDI AND OTHERS	2380/13	25.11.2013
138	612/13	OIA	138 N.I.ACT	BAL VS. VINAYAK BUILDCON ENGINEERING	2381/13	25.11.2013
139	4955/13	OIA	138 N.I.ACT	BAL VS. SHIV KUMAR	2382/13	25.11.2013
140	4954/13	OIA	138 N.I.ACT	BAL VS. M/S VEKAS INSTITUTE	2383/13	25.11.2013
141	4953/13	OIA	138 N.I.ACT	BAL VS. M/S D S K ASSOCIATES	2384/13	25.11.2013
142	1069/13	N.F.C	138 N.I.ACT	TTSL VS. TEJAS ENTERTAINMENT	2385/13	25.11.2013
143	1083/13	N.F.C	138 N.I.ACT	TTSL VS. NITISH KUMAR	2386/13	25.11.2013
144	1067/13	N.F.C	138 N.I.ACT	TTSL VS. DHARASTHA YADAV	2387/13	25.11.2013
145	3880/13	KALKAJI	138 N.I.ACT	KRISHIRASAYAN EXPORTS PVT.LTD. VS. AMAR RAMESH KANNAWAR	2388/13	25.11.2013



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146	3890/13	KALKAJI	138 N.I.ACT	KRISHI RASAYAN EXPORTS PVT. LTD. VS. SHYAM SUHANE	2389/13	25.11.2013
147	4369/13	OIA	138 N.I.ACT	BHARTI AIRTEL VS. JOHN MATHEW	2390/13	25.11.2013
148	4385/13	OIA	138 N.I.ACT	BHARTI AIRTEL VS. KARANDEEP SINGH	2391/13	25.11.2013
149	4382/13	OIA	138 N.I.ACT	BHARTI AIRTEL VS. M/S SHREE PASHUPATI STEEL	2392/13	25.11.2013
150	4512/13	OIA	138 N.I.ACT	BHARTI AIRTEL VS. SUNIL KUMAR VERMA	2393/13	25.11.2013
151	817/13	OIA	138 N.I.ACT	BHARTI AIRTEL LIMITED VS. NINE VISION IT CORPORATE	2394/13	25.11.2013
152	894/13	OIA	138 N.I.ACT	BHARTI AIRTEL LIMITED VS. M/S BEEKA YA REALITY	2395/13	25.11.2013
153	5301/13	N.F.C	138 N.I.ACT	TTSL VS. M/S PRIMARY PLUS MEDIA PVT. LTD.	2396/13	25.11.2013
154	1221/13	OIA	138 N.I.ACT	BCL VS. HARJEET SINGH	2397/13	25.11.2013
155	4530/13	OIA	138 N.I.ACT	BCL VS. RAHUL AHUJA	2398/13	25.11.2013
156	194/13	OIA	138 N.I.ACT	BAL VS. NISHANT KUMAR TIWARI	2399/13	25.11.2013
157	2249/13	OIA	138 N.I.ACT	BAL VS. GAJENDER SINGH	2400/13	25.11.2013
158	2257/13	OIA	138 N.I.ACT	BAL VS. PANKAJ VIJ	2401/13	25.11.2013
159	4302/13	OIA	138 N.I.ACT	BHARTI INFOTEL LIMITED VS. A A KUMAR	2402/13	25.11.2013
160	4327/13	OIA	138 N.I.ACT	BHARTI TELE VENTURES LTD. VS. NARESH KUMAR	2403/13	25.11.2013
161	4334/13	OIA	138 N.I.ACT	BHARTI TELE VENTURES LTD. VS. SUMAN BHATNAGAR	2404/13	25.11.2013
162	4320/13	OIA	138 N.I.ACT	BHARTI TELE VENTURES LTD. VS. SOLUTION INSURANCE SERVICES	2405/13	25.11.2013
163	4329/13	OIA	138 N.I.ACT	BHARTI TELE VENTURES LTD. VS. RAJESH KUMAR	2406/13	25.11.2013
164	4322/13	OIA	138 N.I.ACT	BHARTI TELE VENTURES LTD. VS. SHILPI DEBNATH	2407/13	25.11.2013
165	4323/13	OIA	138 N.I.ACT	BHARTI TELE VENTURES LTD. VS. PEOPLE AND CARRIERS	2408/13	25.11.2013
166	5414/13	OIA	138 N.I.ACT	M/S CEILING IMPEX PVT. LTD. VS. M.S.DECORATORS PVT. LTD.	2409/13	25.11.2013
167	5409/13	OIA	138 N.I.ACT	M/S CEILING IMPEX PVT. LTD. VS. M.S.DECORATORS PVT. LTD.	2410/13	25.11.2013
168	2386/13	OIA	138 N.I.ACT	VODAFONE VS. SYED SAJID AHMED	2412/13	25.11.2013
169	5204/13	OIA	138 N.I.ACT	M/S FENA PVT. LTD. VS. ASHA RANI	2413/13	25.11.2013
170	5100/13	KALKAJI	138 N.I.ACT	KRISHI RASAYAN EXPORTS PVT. LTD. VS. KUSUM LATA	2414/13	25.11.2013
171	5086/13	KALKAJI	138 N.I.ACT	KRISHI RASAYAN EXPORTS PVT. LTD. VS. RASAL SINGH	2415/13	25.11.2013
172	5090/13	KALKAJI	138 N.I.ACT	KRISHI RASAYAN EXPORTS PVT. LTD. VS. GURMEET SINGH	2416/13	25.11.2013
173	5144/13	KALKAJI	138 N.I.ACT	KRISHI RASAYAN EXPORTS PVT. LTD. VS. VIRENDER SINGH LODHI	2417/13	25.11.2013
174	5143/13	KALKAJI	138 N.I.ACT	KRISHI RASAYAN EXPORTS PVT. LTD. VS. AMOL GANESH PATIL	2418/13	25.11.2013
175	4509/13	OIA	138 N.I.ACT	BAL VS. SANJEEV	2419/13	25.11.2013
176	4508/13	OIA	138 N.I.ACT	BAL VS. DHEERAJ GULATI	2420/13	25.11.2013
177	4510/13	OIA	138 N.I.ACT	BAL VS. ELEVATE CONSULTATION	2421/13	25.11.2013
178	4513/13	OIA	138 N.I.ACT	BAL VS. OM PARKASH SINGH	2422/13	25.11.2013
179	4499/13	OIA	138 N.I.ACT	BAL VS. ASHOK KUMAR	2423/13	25.11.2013
180	4514/13	OIA	138 N.I.ACT	BAL VS. RAJESH KUMAR	2424/13	25.11.2013
181	4502/13	OIA	138 N.I.ACT	BAL VS. ABHINAV JAIN	2425/13	25.11.2013
182	4926/13	OIA	138 N.I.ACT	BAL VS. S.D.ENTERPRISES	2426/13	25.11.2013
183	4625/13	OIA	138 N.I.ACT	BAL VS. RAJ. KUMAR	2427/13	25.11.2013

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184	4500/13	OIA	138 N.I.ACT	BAL VS. NEHAL NASEEM	2428/13	25.11.2013
185	4497/13	OIA	138 N.I.ACT	BAL VS. PRAKAS CHANDER	2429/13	25.11.2013
186	4549/13	OIA	138 N.I.ACT	BAL VS. SAINI HAIR PRODUCTS	2430/13	25.11.2013
187	4519/13	OIA	138 N.I.ACT	BAL VS. TARULIKA JAIN	2431/13	25.11.2013
188	4520/13	OIA	138 N.I.ACT	BAL VS. PRAVEEN KUMAR	2432/13	25.11.2013
189	307/13	OIA	138 N.I.ACT	VODAFONE VS. SANJAY BHALLA	2433/13	25.11.2013
190	4760/13	OIA	138 N.I.ACT	BAL VS. M/S BOOK MY TKT	2434/13	27.11.2013
191	1084/13	N.F.C	138 N.I.ACT	TTSL VS. TIRUPATHY PUSHKAR ROADLINES	2435/13	25.11.2013
192	4072/13	N.F.C	138 N.I.ACT	TTSL VS. AJAY JAIN	2436/13	25.11.2013
193	2870/13	KALKAJI	138 N.I.ACT	M/S SOMYA IMPEX VS. RAHIM ALI MOLLA	2437/13	25.11.2013
194	4916/13	OIA	138 N.I.ACT	BAL VS. UMESH PANT	2438/13	30.11.2013
195	6166/13	VASANT VIHAR	138 N.I.ACT	ROCKLAND HOSPITAL VS. S.S.BHATIA	2440/13	01.11.2013
196	2215/13	KALKAJI	138 N.I.ACT	KRISHI RASAYAN EXPORTS PVT. LTD. VS. VIJAY KUMAR	2443/13	16.11.2013
197	562/13	OIA	138 N.I.ACT	VODAFONE VS. SURENDER SHARMA	2444/13	18.11.2013
198	559/13	OIA	138 N.I.ACT	VODAFONE VS. ASHISH CHAUHAN	2445/13	18.11.2013
199	549/13	OIA	138 N.I.ACT	VODAFONE VS. AMIT SHARMA	2446/13	18.11.2013
200	6027/13	SARITA VIHAR	138 N.I.ACT	SINGER INDIA LTD. VS. SATELLITE ELECTRONICS	2447/13	25.11.2013
201	755/13	AMBEDKAR NAGAR	138 N.I.ACT	PAWAN GUPTA VS. RAHUL RAY	2448/13	25.11.2013
202	4830/13	N.F.C	138 N.I.ACT	TTSL VS. SUMAN DIKSHIT	2449/13	25.11.2013
203	4601/13	OIA	138 N.I.ACT	BAL VS. SANJEEV KUMAR	2450/13	25.11.2013
204	4602/13	OIA	138 N.I.ACT	BAL VS. KAMAL SHARMA	2451/13	25.11.2013
205	4614/13	OIA	138 N.I.ACT	BAL VS. ANAND GOSWAMI	2452/13	25.11.2013
206	4599/13	OIA	138 N.I.ACT	BAL VS. MADHU SUDHAN	2453/13	25.11.2013
207	424/13	OIA	138 N.I.ACT	BAL VS. JAIN ALAUDDIN	2454/13	25.11.2013
208	4918/13	OIA	138 N.I.ACT	BAL VS. ARVIND SINGH	2455/13	25.11.2013
209	4587/13	OIA	138 N.I.ACT	BAL VS. BIGAN SINGH	2456/13	25.11.2013
210	4591/13	OIA	138 N.I.ACT	BAL VS. PANKAJ KUMAR RANA	2457/13	25.11.2013
211	4588/13	OIA	138 N.I.ACT	BAL VS. RAJAN SINGH	2458/13	25.11.2013
212	4589/13	OIA	138 N.I.ACT	BAL VS. RIDHIMA MIDHA	2459/13	25.11.2013
213	4597/13	OIA	138 N.I.ACT	BAL VS. RAVINDRA SINGH	2460/13	25.11.2013
214	4593/13	OIA	138 N.I.ACT	BAL VS. PARVEEN KUMAR	2461/13	25.11.2013
215	4604/13	OIA	138 N.I.ACT	BAL VS. RAKESH KUMAR SHARMA	2462/13	25.11.2013
216	3320/13	OIA	138 N.I.ACT	BAL VS. AMIT GOON	2463/13	25.11.2013
217	4914/13	OIA	138 N.I.ACT	BAL VS. AVINESH UPADHYAY	2464/13	25.11.2013
218	4839/13	OIA	138 N.I.ACT	TTSL VS. HIMANSHU SADANA	2465/13	26.11.2013
219	5970/13	DEFENCE COLONY	138 N.I.ACT	M/S MEHRA SONS JEWELLERS VS. AANCHIT CHAWLA	2466/13	27.11.2013
220	5625/13	G.K.	138 N.I.ACT	PARDEEP KUMAR MISHRA VS. M/S ZEST 1 SERVICE PVT. LTD.	2467/13	27.11.2013
221	5740/13	OIA	138 N.I.ACT	M/S HILTI INDIA PVT. LTD. VS. G. SURESH	2468/13	27.11.2013



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222	1960/13	OIA	138 N.I.ACT	BHARTI AIRTEL VS. RAHUL	2469/13	27.11.2013
223	1285/13	OIA	138 N.I.ACT	BHARTI AIRTEL VS. GAZANANDA	2470/13	27.11.2013
224	1964/13	OIA	138 N.I.ACT	BHARTI AIRTEL VS. MANOJ KUMAR	2471/13	27.11.2013
225	70/13	OIA	138 N.I.ACT	BHARTI CELLULAR LIMITED VS. M/S COLLECTION	2472/13	27.11.2013
226	1286/13	OIA	138 N.I.ACT	BHARTI AIRTEL VS. DEVENDER	2473/13	27.11.2013
227	1297/13	OIA	138 N.I.ACT	BHARTI INFOTEL LIMITED VS. CAPRICON PLACEMENT SERVICES	2474/13	27.11.2013
228	2034/13	OIA	138 N.I.ACT	BHARTI AIRTEL LIMITED VS. ARUN KUMAR	2475/13	28.11.2013
229	1625/13	OIA	138 N.I.ACT	BHARTI AIRTEL LIMITED VS. R.B.DIAGNOSTICS SERVICES	2476/13	28.11.2013
230	1623/13	OIA	138 N.I.ACT	BHARTI AIRTEL LIMITED VS. MONEY ARC	2478/13	28.11.2013
231	1619/13	OIA	138 N.I.ACT	BHARTI AIRTEL VS. SYED ZIA HAIDAR	2479/13	28.11.2013
232	1607/13	OIA	138 N.I.ACT	BHARTI AIRTEL VS. SHARAD KUMAR SHARMA	2480/13	28.11.2013
233	5039/13	OIA	138 N.I.ACT	BHARTI AIRTEL VS. MANJEET SINGH	2481/13	28.11.2013
234	1608/13	OIA	138 N.I.ACT	BHARTI AIRTEL VS. M/S CREATIVE NEWS	2482/13	28.11.2013
235	5038/13	OIA	138 N.I.ACT	BHARTI AIRTEL VS. HARA PRASAD NAYAK	2483/13	28.11.2013
236	2063/13	OIA	138 N.I.ACT	BHARTI AIRTEL VS. JAVED KHAN	2484/13	28.11.2013
237	4920/13	OIA	138 N.I.ACT	BHARTI AIRTEL LIMITED VS. KULDEEP SINGH	2485/13	30.11.2013
238	1615/13	OIA	138 N.I.ACT	BHARTI AIRTEL VS. BHARAT BHARIJA	2488/13	29.11.2013
239	1628/13	OIA	138 N.I.ACT	BHARTI AIRTEL VS. BMS EXIM LIMITED	2489/13	29.11.2013
240	2638/13	OIA	138 N.I.ACT	BHARTI AIRTEL LIMITED VS. SAURABH CHAKRAVORTHY	2490/13	29.11.2013
241	2978/13	OIA	138 N.I.ACT	BHARTI AIRTEL LIMITED VS. M/S VICTORY COMMUNICATION	2491/13	29.11.2013
242	330/13	OIA	138 N.I.ACT	BHARTI AIRTEL VS. MANISH KUMAR CHAUDHARY	2492/13	29.11.2013
243	1962/13	OIA	138 N.I.ACT	BHARTI AIRTEL LIMITED VS. AKSHAY KUMAR	2493/13	29.11.2013
244	1633/13	OIA	138 N.I.ACT	BHARTI AIRTEL LIMITED VS. M/S SUBHAM JEWELLERS	2494/13	29.11.2013
245	2052/13	OIA	138 N.I.ACT	BHARTI AIRTEL LIMITED VS. M/S SHIVA ENTERPRISES	2495/13	29.11.2013
246	1961/13	OIA	138 N.I.ACT	BHARTI AIRTEL LIMITED VS. RAM MOHAN KOCHAR	2496/13	29.11.2013
247	2051/13	OIA	138 N.I.ACT	BHARTI AIRTEL LIMITED VS. M/S JAY OVERSEAS CARGO	2497/13	29.11.2013
248	1980/13	OIA	138 N.I.ACT	BTVL VS. RAGHUVENDER SINGH	2498/13	29.11.2013
249	1982/13	OIA	138 N.I.ACT	BAL VS. PAWAN TOKAS	2499/13	29.11.2013
250	5264/13	OIA	138 N.I.ACT	FENA PVT. LTD. VS. HAMRAJ MARKETING	2500/13	30.11.2013
251	1786/13	KALKAJI	138 N.I.ACT	SURESH MEHRA VS. SHIV MURTI SINGH	2501/13	30.11.2013
252	4919/13	OIA	138 N.I.ACT	BHARTI AIRTEL LIMITED VS. PANKAJ KUMAR KHATTAR	2502/13	30.11.2013
253	4620/13	OIA	138 N.I.ACT	BHARTI AIRTEL LIMITED VS. RAJESH KUMAR	2503/13	30.11.2013
254	646/12	SARITA VIHAR	138 N.I.ACT	SINGER INDIA LTD. VS. AMANI MACHINE CENTRE	2504/13	15.04.2013
255	106/2	BADARPUR	138 N.I.ACT	ATNAN VS. ZAFRULLAH	2505/13	11.07.2013
256	45/2	BADARPUR	138 N.I.ACT	SPG DIST VS. NEW ROMA	2506/13	16.07.2013
257	10/02/24	BADARPUR	138 N.I.ACT	ANAL CO. VS. SIDH BALI	2507/13	16.07.2013
258	44/2	BADARPUR	138 N.I.ACT	SPG DIST VS. NEW ROMA	2508/13	16.07.2013
259	31/2	BADARPUR	138 N.I.ACT	SPG-DISTI-VS-NEW-RANA	2509/13	16.07.2013

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260	6280/1	BADARPUR	138 N.I.ACT	KAMALJEET VS. RENUKOOT	2510/13	22.07.2013
261	254/1	BADARPUR	138 N.I.ACT	R K WADHWAN VS. AJAY	2511/13	31.07.2013
262	385/2	BADARPUR	138 N.I.ACT	R K WADHWAN VS. AJAY	2512/13	31.07.2013
263	387/2	BADARPUR	138 N.I.ACT	R K WADHWAN VS. AJAY	2513/13	31.07.2013
264	162/2	BADARPUR	138 N.I.ACT	BHARGI VS. PAL TOUR	2514/13	11.07.2013
265	17/02/24	BADARPUR	138 N.I.ACT	RAJENDER VS. JAI BHAGWAN	2515/13	16.07.2013
266	22/02/24	BADARPUR	138 N.I.ACT	SPG DISTRIBUTION VS. NEW RANA	2516/13	16.07.2013
267	198/2	BADARPUR	138 N.I.ACT	FENA PVT. LTD. VS. HEMRAJ	2517/13	16.07.2013
268	23/02/24	BADARPUR	138 N.I.ACT	SPG DISTRIBUTION VS. NEW RANA	2518/13	16.07.2013
269	210/2	BADARPUR	138 N.I.ACT	KAMALJIT VS. RENUKOOT	2520/13	22.07.2013
270	934/2	MALVIYA NAGAR	138 N.I.ACT	CHAMAN VS. LAKHVINDER	2521/13	31.08.2013
271	378/2	OIA	138 N.I.ACT	BESURE HEALTH VS. SANJAY	2522/13	27.08.2013
272	354/2	OIA	138 N.I.ACT	HOLIDAY VS. KIRAN	2523/13	17.08.2013

**LIST OF TRAFFIC CHALLANS FOR WEEDING OUT/DESTRUCTION**

**N-3**

Sl. No.	Goshwara No.	Date of Challan	Challan No.	Vehicle No.
1.	261/14	22.07.14	KKC176002051-1	RJ02G7206
2.		22.07.14	KKC232003040-1	HR74A5102
3		22.07.14	KKC232003041-1	HR74A5102
4		22.07.14	KKC232003042-1	HR74A1801
5		22.07.14	KKC232003043-1	HR74A1801
6		21.07.14	KKC208003105-1	DL1RG6387
7		21.07.14	KKC208003106-1	DL1RG6387
8.		19.07.14	KKC222801432-1	DL9SAD1993
9.		19.07.14	KKC222801433-1	DL9SAD1993
10.		22.07.14	KKC222801480-1	HR38P8382
11		22.07.14	KKC222801481-1	HR38P8382
12		07/06/14	KKC263200616-1	DL1RF7156
13		07/06/14	KKC263200617-1	DL1RF7156
14		22.07.14	KKC222801474-1	HR55T2986
15		22.07.14	KKC222801475-1	HR55T2986
16		14.06.14	KKC181201994-1	DL9SY1698
17		27.06.14	KKC176001789-1	DL1RP4575
18		27.06.14	KKC176001776-1	DL1RF6267
19		27.06.14	KKC176001777-1	DL1RF6267
20		25.06.14	KKC263300830-1	DL6SB6988
21		04/12/14	KKC181900036-1	HR38L1871
22		06/09/14	KKC15002670-14	DL3SCB3767
23		27.06.14	KKC176001778-1	DL1RE65535
24		27.06.14	KKC176001779-1	DL1RE65535
25		21.12.13	KKC181200592-1	DL1LL5317
26		21.12.13	KKC181200593-1	DL1LL5317
27		29.04.14	KKC203401159-1	DL1RL5211
28		29.04.14	KKC203401160-1	DL1RL5211
29		20.06.14	KKC222801214-1	HR55J4471
30		20.06.14	KKC222801215-1	HR55J4471
31		27.06.14	KKC181202162-1	DL1YD4688

32		27.06.14	KKC181202163-1	DL1YD4688
33		21.06.14	KKC222801227-1	HR38T1691
34		21.06.14	KKC222801228-1	HR38T1691
35		24.05.14	KKC263200167-1	DL1RN2264
36		24.05.14	KKC263200168-1	DL1RN2264
37		26.06.14	KKC181202144-1	HR55F1235
38		26.06.14	KKC181202145-1	HR55F1235
39		31.03.14	KKC222800490-1	DL1VC0542
40		31.03.14	KKC222800494-1	DL1VC0542
41		23.06.14	KKC187302359-1	HR38Q0190
42		21.06.14	KKC176001709-1	DL1RN3152
43		20.06.14	KKC222801213-1	DL3CBU2284
44		26.06.14	KKC263300836-1	HR55PT0535
45		26.06.14	KKC263300837-1	HR55PT0535
46		23.06.14	KKC232002584-1	HR55C4961
47		23.06.14	KKC232002585-1	HR55C4961
48		23.06.14	KKC232002578-1	DL1RN0792
49		23.06.14	KKC232002579-1	DL1RN0792
50		01/07/14	KKC18102219-1	DL1LJ7987
51	13.2.24	01/07/14	KKC1812-2220-1	DL1LJ7987
52		22.6.14	KKC-2320-02574-1	DL1RL8963
53		22.6.14	KKC-2320-02575-1	DL1RL8963
54		19.6.14	KKC-1760-01681-1	DL1VA9253
55		19.6.14	KKC-1760-01682-1	DL1VA9253
56		28.12.13	GKC-2269-00198-1	DL1RL9509
57		28.12.13	GKC-2269-00199-1	DL1RL9509
58		22.6.14	GKC-2542-00135-1	DL1RL7462
59		22.6.14	GKC-2542-00136-1	DL1RL7462
60		25.4.14	KKC-1812-01637-1	DL3CBP8839
61		12.5.14	KKC-2034-01232-1	DL1PC2441
62		12.5.14	KKC-2034-01233-1	DL1PC2441
63		12.5.14	KKC-2034-01232-1	DL1PC2441
64		22.5.14	KKC-913-000-19-14	HR38M6899
65		22.5.14	KKC-913-000-20-14	HR38M6899
66		25.6.14	KKC-2633-00825-1	DL1RN0254
67		25.6.14	KKC-2633-00826-1	DL1RN0254
68		23.6.14	KKC-2320-02589-1	UP81AA9020

69		23.6.14	KKC-2320-02590-1	UP81AA9020
70		27.6.14	KKC-1760-01769-1	DL1YC9190
71		27.6.14	KKC-1760-01770-1	DL1YC9190
72		25.3.14	KKC-185-01208-14	DL1PC6640
73		25.3.14	KKC-185-01209-14	DL1PC6640
74		8.7.14	KKC-2514-01852-1	DL2W2860
75		8.7.14	KKC-2514-01853-1	DL2W2860
76		16.2.14	KKC-1797-00475-1	HR55H2137
77		16.2.14	KKC-1797-00476-1	HR55H2137
78		11.2.14	KKC-2320-00432-1	DL1LQ1246
79		11.2.14	KKC-2320-00433-1	DL1LQ1246
80		19.6.14	KKC-1812-02064-1	DL1LQ8967
81		19.6.14	KKC-1812-02065-1	DL1LQ8967
82		27.6.14	KKC-1760-01781-1	UP16D3588
93		30.6.14	KKC-1812-02194-1	DL1YB9885
94		30.6.14	KKC-1812-02195-1	DL1YB9885
95		3.7.14	GKC-2690-00333-1	DL2W2580
96		3.7.14	GKC-2690-00334-1	DL2W2580
97		11.7.14	GKC-2690-00433-1	DL1RE9041
98		11.7.14	GKC-2690-00434-1	DL1RE9041
99		22.6.14	GKC-2542-00142-1	DL1RP4799
100		13.6.14	GKC-913-02235-14	DL1RK3167
101		13.6.14	GKC-913-02236-14	DL1RK3167
102		29.6.14	GKC-2542-00165-1	DL1RL7978
103		4.6.14	GKC-913-02149-14	HR63A7060
104		4.6.14	GKC-913-02150-14	HR63A7060
105		21.7.14	1389270	DL1PC3929
106		1.3.14	000716694	DL1LKO102
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108		28.3.14	GKC-877-00670-14	DL1LL9942
109		28.3.14	GKC-877-00671-14	DL1LL9942
110		15.5.14	GKC-913-01883-14	DL1PC6640
111		15.5.14	GKC-913-01884-14	DL1PC6640
112		15.5.14	GKC-913-01879-14	DL1RK2701
113		15.5.14	GKC-913-01880-14	DL1RK2701

114		18.5.14	GKC-913-01926-14	DL1RL7998
115		18.5.14	GKC-913-01927-14	DL1RL7998
116		26.6.14	GKC-913-02462-14	DL2W0675
117		26.6.14	GKC-913-02463-14	DL2W0675
118		5.7.14	GKC-2690-00360-1	DL2W2212
119		5.7.14	GKC-2690-00361-1	DL2W2212
120		2.7.14	GKC-2690-00326-1	DL1RH0194
121		2.7.14	GKC-2690-00327-1	DL1RH0194
122		23.10.14	GKC-2060-00005-1	DL1RL1586
123		23.10.14	GKC-2060-00006-1	DL1RL1586
124		9.6.14	GKC-913-02191-14	DL1LS8471
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126		21.05.14	GKC91301973-14	DL1RM8452
127		20.05.14	GKC91301962-14	DL1RM0436
128		20.05.14	GKC91301963-14	DL1RM0436
129		07/03/14	GKC269000342-1	DL1RL0108
130		07/03/14	GKC269000343-1	DL1RL0108
131		20.06.14	GKC91302334-14	PB10CZ9407
132		23.06.14	GKC 91302411-14	DL1RJ0933
133		23.06.14	GKC 91302412-14	DL1RJ0933
134		17.01.14	GKC91300181-14	DL9SX3984
135		05/11/14	GKC93701218-14	HR56A2100
136		21.05.14	GKC252600513-1	DL1RL6593
137		21.05.14	GKC252600514-1	DL1RL6593
138		05/03/14	GKC91301676-14	DL2W5519
139		05/03/14	GKC91301677-14	DL2W5519
140		06/10/14	GKC91401004-14	DL4CU0778
141		05/03/14	GKC252600352-1	DL2W0545
142		05/03/14	GKC252600353-1	DL2W0545
143	341/14	20.11.13	GKC203400339-1	DL3CAY8585
144		20.11.13	GKC203400340-1	DL3CAY8585
145		12/01/14	GKC232101961-1	DL1RQ4817
146		12/01/14	GKC232101962-1	DL1RQ4817



147		20.10.14	KKC187304010-1	DL3SAJ2809
148		20.10.14	KKC187304011-1	DL3SAJ2809
149		28.11.14	SGV276701497-14	DL1LJ7378
150		28.11.14	SGV276701496-14	DL1LJ7378
151		12/01/14	SDV84200462-14	HR38J7880
152		12/01/14	SDV84200463-14	HR38J7880
153		30.11.14	SDV260401476-1	DL1RL4957
154		30.11.14	SDV260401477-1	DL1RL4957
155		12/01/14	SDV260401493-1	DL1RE7755
156		12/01/14	SDV260401494-1	DL1RE7755
157		28.11.14	KKC287000269-14	DL3SCL8934
158		28.11.14	KKC287000268-14	DL3SCL8934
159		28.11.14	GKC269002040-1	DL3SBC7408
160		12/01/14	SGV66601360-14	DL2W2015
161		12/01/14	SGV66601359-14	DL2W2015
162		12/01/14	SGV91301251-14	DL1LR2743
163		12/01/14	SGV91301252-14	DL1LR2743
164		12/01/14	SDV84200474-14	HR55A8826
165		12/01/14	SDV84200475-14	HR55A8826
166		12/01/14	SDV84200468-14	DL1LS8601
167		12/01/14	SDV84200469-14	DL1LS8601
168		12/01/14	SGV91301254-14	DL2W3619
169		12/01/14	SGV91301255-14	DL2W3619
170		12/01/14	SGV86601361-14	DL2W3115

171		12/01/14	SGV86601362-14	DL2W3115
172 14.3.24		12/01/14	SGV254201020-1	DL2W2763
173		12/01/14	SGV254201021-1	DL2W2763
174		18.09.14	KKC1379717	HR38Q3328
175		18.09.14	KKC1379718	HR38Q3328
176		12/01/14	1558366	DL1PC5286
177		09/04/14	SGV208000023-1	HR55F4598
178		11/12/14	SGV86601160-14	RJ05GV3810
179		11/12/14	SGV86601160-14	RJ05GV3810
180		11/12/14	SGV86601170-14	UP14CP6086
181		11/12/14	SGV86601171-14	UP14CP6086
182		30.11.14	GKC269002070-1	RJ05GA3906
183		30.11.14	GKC269002071-1	RJ05GA3906
184		12/01/14	SGV286000374-1	DL2W5341
185		12/01/14	SGV286000375-1	DL2W5341
186		27.11.14	SGV276701478-14	DL1LP0447
187		27.11.14	SGV276701479-14	DL1LP0447
188		22.08.14	GKC275100007-1	DL1LT1490
189		12/05/13	GKC90100529-14	DL5CD7250
190		02/05/14	GKC95900189-14	DL3SCB0790
191		23.01.14	GKC226900415-1	DL1LP0964
192		29.10.14	GKC277701163-1	DL1LT8049
193		27.02.14	GKC87700495-14	DL4SBK7789
194		13.11.14	GKC269001763-1	DL1LL4504
195 15.3.24		25.09.14	21272	416/417/480 MCD ACT
196		25.09.14	<b>21279</b>	
195		22.09.14	<b>21275</b>	

196		20.09.14	21273	
197		20.09.14	21271	
198		22.09.14	21274	
199		28.10.14	20951	417/430 MCD ACT
200		08/01/14	12490	417/430 MCD ACT
201		30.09.14	6089	3/11 MCD ACT
202		30.09.14	6087	3/11 MCD ACT
203		11/03/14	12546	417/430 MCD ACT
204		11/03/14	12548	417/430 MCD ACT
205		20.06.14	17905	417/421/397/430 MCD ACT
206		28.06.14	15522	3/11 MCD ACT
207		10/01/14	21283	416/417/430 MCD ACT
208		28.0.4.14	20947	416/417/430 MCD ACT
209		16.10.14	12528	417/430 MCD ACT
210		11/03/14	12550	417/430 MCD ACT
211		11/03/14	31311	417/430 MCD ACT
212		11/03/14	12541	417/430 MCD ACT
213		11/07/14	23875	417/430 MCD ACT
214		11/03/14	12536	417/430 MCD ACT
215		20.09.14	6081	3/11 MCD ACT
216		16.09.14	378870	3/11 MCD ACT
217		11/03/14	31807	417/430 MCD ACT
218		11/12/14	23877	417/421/397 MCD ACT
219		11/03/14	31309	417/430 MCD

				ACT
220		15.10.14	9272	417/421 MCD ACT
221		07/09/14	10925	3/11 MCD ACT
222		10/10/14	17936	417/421/397 MCD ACT
223		30.10.14	199133	417/430 MCD ACT
224		14.10.14	17596	417/397/421 MCD ACT
225		26.09.14	17932	417/430 MCD ACT
226		15.09.14	20245	417/397/430 MC AT
227		11/03/14	31314	417/430 MCD ACT
228		08/05/14	14031	3/11 MCD ACT
229		15.10.14	9270	417/421 MCD ACT
230		09/03/14	22996	3/11 M,CD ACT
231		23.09.14	6083	3/11 MCD ACT
232		24.07.14	17563	417/397 MCD ACT
233		30.06.14	6902	3/11 MCD ACT
234		09/03/14	22994	3/11 MCD ACT
235		06/06/14	16022	3/11 MCD ACT
236		25.09.14	21278	416/417/430 MCD ACT
237 18.03.24	53/15	28.01.15	SDV252000534-15	DL1LS5523
238		28.01.15	SDV252000535-15	DL1LS5523
239		27.01.15	SDV252000519-1	HR38N4261
240		27.01.15	SDV252000520-1	HR38N4261
241		16.02.15	SDV264700734-1	DL1YD5734
242		16.02.15	SDV264700735-1	DL1YD5734
243		21.02.15	KKC232000714-1	DL3SCG4419

